

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**  
**Jammu, the 14<sup>th</sup> March, 2024**

**S.O 166.**—In pursuance of rule 4 of the Jammu and Kashmir Advocates' Welfare Fund Rules, 2023, the Government hereby notify that the following as the Offices of the Jammu and Kashmir Advocates' Welfare Fund Trustee Committee for Jammu and Kashmir Division:-

**For Jammu Division:** Room No. 1 in the Office of Directorate of Litigation, High Court Complex, Janipur Jammu; and

**For Kashmir Division:** Room No.1 (Ground Floor) in the Office of Directorate of Litigation Kashmir, Old Saddar Court Complex, Srinagar.

Consequent upon above, the Director Litigation Kashmir/Jammu shall provide sufficient staff to the aforesaid offices of the Jammu and Kashmir Advocates' Welfare Fund Trustee Committee.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-Jud/130/2022-10.

Dated.14-03-2024.

**Copy to the:**

1. Ld. Advocate General, J&K, Jammu Home Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Special Director General, CID, J&K, Jammu.
4. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Jammu.
5. Shri Ved Raj Wazir, Senior Counsel and Member of the Committee,

*1/14/24*

*Neysingh*

6. Shri Nisar Hussain Shah, Senior Counsel and Member of the Committee, Srinagar wing of High Court of J&K and Ladakh.
7. Director Litigation Jammu/Kashmir.
8. Private Secretary to Secretary to Government, Department of Law, Justice and P.A. for information of Secretary.
9. I/C Website, Department of Law, Justice & PA.
10. S.O Section, Department of LJ&PA (w. 7. s.c).
11. Concerned file.

*Reyaz Ali Bhat*  
14-03-24

Reyaz Ali Bhat

**Assistant Legal Remembrancer**

*Reyaz Ali Bhat*  
14-03-2024.